

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.460/90

Date of Order: 16-6-1993

BETWEEN :

J. Shadrack

.. Applicant.

A. N. D

1. Union of India represented by the Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad
2. Deputy Chief Mechanical Engineer, Wagon Workshop, Guntupalli, Krishna district. .. Respondents.

Counsel for the Applicant

.. Mr. S. Lakshma Reddy

Counsel for the Respondents

.. Mr. N. V. Ramana

CORAM:

HON'BLE SHRI A. B. GORTHI . MEMBER (ADMN.)

HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

135

The prayer in this application is that the seniority list published on 23-2-89, ~~be set aside and that~~ to ~~restore~~ the seniority of the applicant~~s~~, ^{be restored} in accordance with the judgement in OA.387/87. The prayer in this application as well as the grounds taken in support thereof are similar to those of in OA.922/89, which has been decided today separately. For the reasons stated in our judgement in OA.922/89, this application also (OA.460/90) deserves to be dismissed. The same is accordingly dismissed. There shall be no order as to costs.

T. C. —————
(T. CHANDRASEKHARA REDDY)
Member (Judl.)

135
(A. B. GORNTHI)
Member (Admn.)

Dated: 10th June, 1993

(Dictated in Open Court)

23/6/93
Deputy Registrar (Judl.)

Copy to:-

1. Chief Personnel Officer, South Central Railway, Union of India, Rail Nilayam, Secunderabad.
2. Deputy Chief Mechanical Engineer, Wagon, Workshop, Guntapalli, Krishna District.
3. One copy to Sri. S. Lakshma Reddy, advocate, CAT, Hyd.
4. One copy to Sri. N. V. Ramana, Addl. CGSC, CAT, Hyd.
5. One spare copy.

Ram/-

O.A. 466/90

TYPED BY *✓* COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CHECKED BY APPROVED BY

HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

A.B. Gorai

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY : M(J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 16/6/1993

ORDER/JUDGMENT:

R.A./C.A./M.A. No.

in

466/90

O.A. No.

T.A. No.

(W.P. No.)

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

P.V.M.

